

[*Translation*]

**Development of Small and Medium
Towns of Bihar**

**3292. SHRI RAM LAKHAN SINGH
YADAV:**

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any proposal regarding development of small and medium Towns of Bihar is under consideration of the Government; and

(b) if so, the details in respect of each such towns?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). The centrally sponsored scheme of integrated development of small and medium towns is an on-going scheme started during the 6th Plan. Towns are selected for assistance under this scheme every year depending upon the budgetary allocations with the Govt. of India for this purpose and based on the list of prioritized towns received from the State Govts. alongwith detailed project reports of the schemes. An allocation of three towns has been made for 1991-92 for Bihar. The proposal for all the towns for the current year has not yet been received from the State Government.

[*English*]

**Allotment of Alternative Plots in North
Zone of Delhi**

3293. SHRI MOTILAL SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether alternative plots have been allotted by the Delhi Development Authority

in 1989 in North Zone to the persons whose names were recommended for South Zone in 1973;

(b) if not, the reasons therefor;

(c) the probable time by which such recommendees are likely to be given plots in North Zone; and

(d) the action being contemplated against guilty persons?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c). As per the scheme of allotment of alternative plots, the plots are allotted in the zone recommended by Delhi Administration. In November, 1989, it was decided that the recommendees of South Zone are to be allotted plots in Papankalan (Dwarka) scheme and with the pace of development work going on the allotments are likely to be made in about a year's time.

(d) Does not arise.

**Special Central Assistance for Hydera-
bad-Karnataka Development Board**

3294. SHRI G. MADEGOWDA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government of Karnataka have sought special Central Assistance for Hyderabad-Karnataka Development Board;

(b) if so, the amount of Special Central Assistance sought by the Government of Karnataka; and

(c) the amount sanctioned by the Planning Commission?